

have been specified as Scheduled Tribes in Orissa State.

Allocation for Welfare of Adivasis in Kerala

*826. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of PLANNING be pleased to state:

(a) the amount allotted so far for the welfare of Adivasis such as Urular, Vudugar, Kurunibar etc. in Attappady in Kerala under the Western Ghats Development Project;

(b) the amount spent so far and the main welfare measures undertaken for the resettlement of these tribals;

(c) whether an amount has lapsed; and

(d) if so, the reasons thereof?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (d). Information has been sought from the State Government. As soon as the same is received, it would be laid on the Table of the House.

Committee to examine estimates of saving

*827. SHRI JAGDISH TYTLER: SHRI S. A. DORAI SEBASTIAN:

Will the Minister of PLANNING be pleased to state:

(a) whether Government are considering the appointment of an Expert Committee to examine whether the official estimates of savings give the true picture of income, consumption, savings and capital formation, etc.;

(b) if so, when such a Committee is likely to be set up; and

(c) the date by which it is likely to submit its report?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) The necessary administrative formalities for setting up the Group are in progress.

(c) The Group will be asked to submit its report within six months from the time of its constitution.

Corruption in Dandakaranya Project

7331. SHRI A. C. DAS: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether serious allegations of corruption, misuse of power and misconduct were alleged against the officers of the Dandakaranya Project during the period from April 1980 to February 1981; and

(b) if so, what were the allegations and how many were investigated into and what actions were taken on the allegations found to be true?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No serious allegations were received by this Department against officers of the Dandakaranya Project during the period from April, 1980 to February, 1981. However, details of complaints received during this period, and action taken on the same are given at (b) below.

(b) (i) In one complaint it was alleged that the officer concerned had shown undue favour in the matter of promotion of an employee, misappropriation of funds of a religious institution, indulgence in anti-Bengali activities, creation of disharmony and tension between Oriya and Telegu communities acceptance of material advantage from another officer of the Dandakaranya Project etc. This complaint was examined in consultation with the Central Vigilance Commission. It was found that the allegations were motivated and baseless. It was,